

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED 27.09.2022 (TUESDAY)  
CHENNAI BENCH (VIRTUAL MODE)

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)**

**For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(Ins) No 354/2022 & IA No 801,802,803/2022	Gayatri Projects Ltd Vs Srei Equipment Finance Ltd	Nithin Chowdary Pavuluri	

**For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Company Appeal(AT) (Ins) - 269/2022 IA/571, 572,584,585,623/2022	Venkata Sivakumar V Vs IDBI Bank Ltd  <b>With</b>	M. Venkata Sivakumar	Arun Kathpalia, Varun Srinivasan, For Caveator: Srinivas & J. Manivannan,
3.	Company Appeal(AT) (Ins) - 207/2022 IA/454/2022	Mr. Chinna Rao Vs Venkata Sivakumar	keerthikiran murali	Venkata Sivakumar, Srinivas

**For Admission (After notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Company Appeal(AT)(Ins) - 325/2021&IA No 674,675/2021&IA No 26,151/2022	International Asset Reconstruction Company Pvt Ltd Vs Viceroy Hotels Limited (In CIRP)  <b>With</b>	Varsha Balasubramaniam	Ravi Rajagopalan-R-1, Shabeer Ahamed for R-2, Rohit Gupta for R-4
5.	Company Appeal(AT)(Ins) - 331/2021 IA/248/2022 IA/683/2021 IA/684/2021	Viceroy Hotel Employees Union Vs Karuchola Koteswara Rao  <b>With</b>	Varsha Balasubramaniam	Ravi Rajagopalan for R-1, Shabeer Ahamed for R-2, Rohit Gupta for R-4

6.	Company Appeal(AT)(Ins) - 338/2021 IA/387/2022 IA/696/2021 IA/697/2021	A V Seshakumar Reddy Vs Viceroy Hotels Limited	Varsha Balasubramaniam	Ravi Rajagopalan for R-1 Shabeer Ahamed for R-2 Rohit Gupta for R-4
7.	Company Appeal(AT)36/2022	PA Hamza Vs T.P Anil Kumar	Zal Andhyarujina For Harshini Jhothiraman	Arvinth Pandian, Ritu Bhalla, Manu Krishnan, Riya Basu, Akhila Jayaraj, Vishnu Sumanth for R-1 to R4
8.	Company Appeal(AT)(Ins) - 181/2022& IA/410,411,412/2022	Puissant Towers India Pvt. Ltd Vs Neueon Towers Ltd & Ors.	Sandeep Bajaj	K. Purna Chandra Rao for R1
9.	Company Appeal(AT)(Ins) - 14/2022 IA/30/2022	V Nagarajan Vs ICICI BANK LIMITED	R. Subramanian For V. Nagarajan	Dev Eshwaar
10.	Comp App (AT) (CH) No. 77 of 2022 & IA No 725/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd. Vs D Senthil Kumar & 9 Ors <b>With</b>	Sri Ram Venkatavaradan	AR.Ramanathan for Caveator
11.	Comp App (AT) (CH) No. 79 of 2022 & IA No 728,729/2022	M/s. Tamilnadu Jai Bharath Mills Ltd Vs Ramalinga Mills Pvt Ltd <b>With</b>	N.P.Vijaykumar	AR.Ramanathan for Caveator
12.	Comp App (AT) (CH) No. 81 of 2022 & IA No 731/2022	G. Ramaraj Vs T. R. Dhinakaran <b>With</b>	Priyadarshini Natarajan	AR.Ramanathan for Caveator
13.	Comp App (AT) (CH) No. 82 of 2022 & IA No 732/2022 Contempt No 6/2022	D Kothai Vs D Senthil Kumar <b>With</b>	Vigneswaran.C	AR.Ramanathan for Caveator

<b>14.</b>	Comp App (AT) (CH) No. 83 of 2022 & IA No733/2022 Contempt No 7/2022	T R Dhinakaran Vs D Senthil kumar	Gowtham Kumar	AR.Ramanathan for Caveator
<b>15.</b>	Company Appeal(AT)(Ins) - 103/2022 Contempt Case(AT)/4/2022 IA/238/2022 IA/239/2022	Bandla Ganesh Babu Vs Raghu Babu Gunturu	Nitin Chowdary	Varun Srinivasan, K.V. Ramanaiah

### For Hearing

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>16.</b>	Company Appeal(AT) (Ins) - 169/2021 IA/425/2021	M/s. Metal India Vs V Mahesh – Liquidator of M/s Nagarjuna Oil Corporation Ltd	Kairav Trivedi	S. Satish, P.H. Arvindh Pandian -R2
<b>17.</b>	TA(AT)/72()2021 In	Pramerica ASPF-II Vs Metrocorp Infrastructure Ltd & Ors.  <b>With</b>	P.H. Arvindh Pandian	Shaurea Tyagi, Kirit S. Javali
<b>18.</b>	TA(AT)/71()2021 In	Pramerica ASPF-II Cyprus Holding Limited Vs Metrocorp Infrastructure Ltd. & Ors.	P.H. Arvindh Pandian	Shaurea Tyagi, Kirit S. Javali
<b>19.</b>	Company Appeal(AT) - 8/2022 IA/67/2022 IA/182/2022	Servocraft HR Solution Pvt Ltd Vs M G HELEN	Mr. K.R.Hariharan, Mr.K. Sreedharan	Mr.S. Ravi Caveator for R1-R3

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By the order of Hon'ble Member (J)  
(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link – [vnclatchennai5@gmail.com](mailto:vnclatchennai5@gmail.com)

